National Company Law Tribunal Allahabad Bench Allahabad

80(ND)/2016

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 22.11.2016.

NAME OF THE COMPANY: Pradeep Kumar Garg.

Vs.

M/s Saharan Ashiyana Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: u/s 397-398 of Companies Act, 1956.

SI. No. Name Designation Representation Signature

1.

2.

Order dated 22.11.2016

CP No. 80/(ND) /2016 Pradeep Kumar Garg Vs. M/s Saharan Ashiyana Pvt. Ltd. & Ors.

CA 11/2016 is coming for reply by the non-applicants but there is no representation and reply is also not on record. The nonapplicant's right to file counter or reply is forfeited. For hearing on CA 11/2016 and the unnumbered CA, list on 28th November, 2016.

List on 28.11.2016.

SH.V.S.R. AVADHANI (Judicial Member)

an

SH. H.P. CHATURVEDI (Judicial Member)